

joint sector companies having foreign collaboration ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) The industry is undergoing a technology upgradation phase to produce fuel efficient vehicles of contemporary designs.

(b) No, Sir.

**Construction of Hydro-Electric Projects
by National Hydro-Electric Power
Corporation**

3214. SHRI B.V. DESAI : Will the Minister of ENERGY be pleased to state :

(a) Whether a model time span of six years for construction of major hydro-electric projects in the country has been suggested by the National Hydro-electric Power Corporation ;

(b) if so, whether it has been suggested that six years should be declared as a 'national policy' by the Central Govt. for execution of all new hydro-electric projects having a capacity of more than 100 MW ;

(c) if so, whether Government have considered these suggestions ; and

(d) if so, to what extent and the steps being taken to implement the same ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) The Chamara Hydro-electric Project, Stage-I (540 MW) in Himachal Pradesh is being executed by NHPC as a model project for completion within 6 years with the help of latest construction technology and Management systems aided by computers and with necessary financial and technical tie-ups with Canada.

(b) No such proposal has so far been received from National Hydro-electric Power Corporation.

(c) and (d). Do not arise.

**New Comprehensive Policy Regarding Pricing
and Distribution of Molasses and Alcohol**

3215. SHRI H.N. NANJE GOWDA :
SHRI G.S. BASAVARAJU :

Will the Minister of INDUSTRY be pleased to state :

(a) whether there is a proposal under consideration of Government to introduce a new comprehensive policy covering all aspects of molasses and alcohol and their pricing and distribution as reported in the Hindustan Times of 24 February, 1986 ;

(b) if so, the details of the new policy and when the same is likely to be introduced and implemented ;

(c) whether any guidelines have been issued in this regard to the State Governments ; and

(d) to what extent the monopoly of the industries engaged in molasses is likely to be rooted out?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) Yes, Sir.

(b) to (d). The policy is likely to be finalised shortly.

Gas Supply to Maharashtra

3216. SHRI D.B. PATIL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the quantum of crude oil drilled and gas produced therefrom since crude oil was struck in Maharashtra ;

(b) the percentage of the gas so produced, supplied to Maharashtra for each year and for April, 1985 to December, 1985 ; and

(c) the demand for gas in Maharashtra for the above mentioned period ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) No oil discovery has been made in the State of Maharashtra.

(b) and (c). Do not arise in view of reply to (a) above.

**Participation of Private Sector in Power
Generation**

3217. SHRI SRIBALLAV PANIGRAHI :
SHRI CHINTAMANI PANIGRAHI :
SHRIMATI GEETA MUKHERJEE :

Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that Government have recently been lenient and given green signal to the private sector to participate in power generation ;

(b) If so, the details regarding the facilities provided by Government for this purpose alongwith the conditions therefor ; and

(c) the names of the private sector units which have come forward and agreed so far for generation of power ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) No, Sir,

(b) Does not arise.

(c) In addition to two proposals of existing private sector power generation companies, namely, the Calcutta Electric Supply Corporation and M/s. Ahmedabad Electricity Company, three other proposals, namely, from M/s Bombay Suburban Electric Supply Ltd., M/s Torsteel Research Foundation in India and M/s. Faridabad Industrial Association have been received. Of these three proposals, two are for setting up of captive power plants.

Shifting of Petrol Pump from near Hospital in Santacruz, Bombay

3218. SHRI MUKUL WASNIK : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government are aware that a petrol pump of BPCL is located in the premises of Smt. Bhikubhai C. Jalundhwalla General Hospital, Santacruz, Bombay ;

(b) if so, whether Government are also aware of the inconvenience caused to the patients because of the petrol pump ;

(c) if so, whether Government propose to shift the petrol pump to some other place ; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) Yes, Sir.

(b) Such a representation has been made to Government.

(c) No, Sir.

(d) Apart from the fact that this outlet continues to hold all prescribed clearances and that it serves the needs of the motoring community in that area, the Bharat Petroleum Corporation has the right to continue at this location till 1995 in terms of The Burmah Shell (Acquisition of Undertakings in India) Act, 1976.

Supply of updated Directories to Enquiry Service 197 at Telephone Exchange in Delhi

3219. PROF. SAIFUDDIN SOZ ; Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether he is aware that the personnel meant for enquiry service—197 at Telephone Exchange in Delhi are required to have corrected directories ;

(b) if so, whether the updated and corrected directories have been provided to them ; and

(c) if not, provided so far, when is the Ministry providing the same ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Yes Sir.

(b) Yes Sir, the work of updating the Telephone Directory is carried out on daily basis but there is a lag of about 15 days between 15 days between any change and the actual supply of the information by the Telephone Operator manning Directory Enquiry Position '197'.

(c) In view of (b) above, this question does not arise. However, the weekly and quarterly updates, changed No., supplementaries etc. are being provided by the operator, referring to a number of them for the same enquiry : This is time consuming. This situation would improve considerably when the Directory Enquiry Service is computerised some time during 1987.

Review of Licensing Policy for Automobile Units

3220. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of INDUSTRY be pleased to state :